Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No. 260 of 2015 & IA No. 417 of 2015
&
A.No. 261 of 2015 & IA No. 418 of 2015

Dated : 3rd August, 2016

In the matter of:

National Aluminium Company Ltd. **...Appellant(s)**
Versus
Odisha Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant :

Counsel for the Respondent(s) :

ORDER

The Bench did not assemble today.

Post the matter for hearing on **11th Aug, 2016.**

(Court Master)

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